

(11)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./JA/MP No 270/2000

C.B. Sharma

Versus D.O. 2 & 088.

Date of Order	Orders
24/8/2001	Mr. Anurag Swartha, Counsel for the applicant Mr. L.M. Boda, Counsel for Respondent No. 1 Mr. P.C. Sharma, Proxy counsel to Mr. Saugay Prasad, Counsel for resp. No. 5 Mr. D.D. Sharma, Counsel for resp. No. 2, 3 & 4. As instructed by the applicant, the learned counsel for the applicant does not want to proceed with the present OA and wants to withdraw it. Consequently, the present OA is disposed of as having been withdrawn. Parties are left to bear their own costs. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> A. K. MISHRA JUDICIAL MEMBER

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Dated 2.9.2001